GOVERNMENT OF INDIA MINISTRY OFLAW & JUSTICE RAJYA SABHA QUESTION NO07.03.2011 ANSWERED ON

SETTING UP OF HIGH COURTS.

Dr.

Janardhan Waghmare

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Will the Minister of COALLAW & JUSTICE be pleased to state :-

(a) whether Government is aware of the fact that some of the States have no High Courts;

(b) whether Government proposes to establish High Courts in such States; and

(c)if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE

(Dr. M. VEERAPPA MOILY)

(a)Yes, Sir.

(b)& (c) The State Governments have to provide necessary mfrastructure for establishment of a High Court or its bench(s). The Government are processing the request for establishment of separate High Courts for the States of Manipur, Meghalaya and Tripura, who have provided necessary infrastructure.